

INDIAN BOARD FOR WILD LIFE

*1667. { **Shri S. N. Das:**
Seth Govind Das:

Will the Minister of Food and Agriculture be pleased to state:

(a) the main suggestions and recommendations made by the Indian Board for Wild Life in its plenary session recently held in Calcutta;

(b) whether Government have considered the suggestions and recommendations; and

(c) if so, the decisions taken thereon?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A Statement giving the main recommendations and suggestions of the Board, is placed on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 39.]

(b) They are under consideration.

(c) Does not arise.

RAILWAY LOCOMOTIVES

*1669. **Shri M. S. Gurupadaswamy:** Will the Minister of Railways be pleased to refer to the reply given to starred question No. 643 on the 10th March, 1955 and state:

(a) the total number of steam locomotives received so far under the Indo-U.S. Technical Co-operation Programme; and

(b) which of the countries have so far fulfilled the maximum portion of their contract?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Nil.

(b) No supplies made so far.

ACCIDENT IN BARKUHI COLLIERY

*1675. **Shri P. C. Bose:** Will the Minister of Labour be pleased to state:

(a) whether Government are aware that forty miners' quarters built on the surface of Barkuhi Colliery in Chindwara District have been recently

evacuated following cracks on the walls due to subsidence of a portion of the Mine;

(b) the facts and circumstances of the accident;

(c) the total loss involved;

(d) whether it is also a fact that mining operations are going on not only beneath the quarters on the colliery but also beneath the thickly populated towns and bazars in Jharia and other coal-fields; and

(e) if so, the action Government propose to take in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The evacuation of these dwellings was necessary to extract coal from beneath them as there was danger to their stability.

(c) There was no loss of life or injury to any person.

(d) Yes.

(e) In all such cases before extending the workings beneath dwellings not belonging to the owners, they are required to take permission from the Mines Department. The question of their instability is fully considered by the officers of the Mines Department before granting permission.

RAILWAY SERVICE COMMISSION, BOMBAY

*1676. **Shri U. M. Trivedi:** Will the Minister of Railways be pleased to state:

(a) whether any complaints have been received about the proper functioning of the Railway Service Commission in Bombay; and

(b) if so, whether these complaints have been looked into?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) No.

(b) Does not arise.